

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/8336/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the th 28 September, 2023

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/BAK/2023/4252 dtd. 21.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Long vacation from 16.10.2023 to 29.10.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for. The next seniormost Judicial Officer available at the station, shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/8337-8338/A, dated , 28-09-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)